

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2894
ANSWERED ON:14.03.2011
BAN ON IMPORT EXPORT OF SUGAR AND EDIBLE OIL
Patil Shri C. R.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is any ban on import/export on sugar, edible oils; and
- (b) if so, the details thereof in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) and (b): There is no ban on import of sugar and edible oils.

The export of sugar is permitted subject to release order from the Directorate of Sugar, Department of Food and Public Distribution, Government of India.

The export of edible oils is prohibited upto 30th September, 2011. This prohibition is not applicable on (i) Export of Castor oil, (ii) Coconut oil from Cochin port, (iii) Deemed export of edible oils (as input raw material) from DTA to 100% EOUs for production of non-edible goods to be exported, (iv) Export of oil produced out of minor forest produce and (v) Export of edible oil in branded consumer packs of upto 5 kgs till 31st October, 2011 subject to the limit of 10,000 tons.